

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

1. IA-1436/2024 in C.P.(IB)/3212(MB)/2019

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 02.04.2024

NAME OF THE PARTIES:

UCO Bank

Vs

Narendra Solvex Private Limited

SECTION: 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

This matter is heard through video conference:

1. Mr. Bilal Ali a/w Mr. Varun Gupta, Ld. Counsel for Liquidator present (VC).
2. **IA-1436/2024:** This is an Application filed by Liquidator of the Corporate Debtor in accordance with Regulation 15 of the IBBI (Liquidation Process) Regulations, 2016, to place on record third Progress Report for the quarter from 01.10.2023 to 31.12.2023.
3. The above report is taken on record and to that extent the IA is allowed and **disposed of.**

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)